

Open Court

**CENTRAL ADMINISTRATIVE TRIBUNAL,
ALLAHABAD BENCH, ALLAHABAD**

Allahabad, this the 02nd day of January, 2019

Present:

Hon'ble Mr.Justice Bharat Bhushan, Member-J
Hon'ble Mr. Mohd. Jamshed, Member-A

Original Application No. 162/2012
(U/S 19, Administrative Tribunal Act, 1985)

Indrasan Yadav son of Doodh Nath Yadav.

.....Applicant.

By Advocate – Shri Bairister Singh.

V E R S U S

Union of India & Ors.

.....Respondents.

By Advocates : Shri Raj Kamal Srivastava.

O R D E R

By Hon'ble Mr. Justice Bharat Bhushan, J.M. :

List revised. None present for the applicant. Shri Raj Kamal Srivastava, Advocate for the respondents is present.

2. In spite of revised call, none appears for the applicant. It appears that the applicant has lost interest in prosecuting the matter. The O.A. is accordingly dismissed in default and for non prosecution.

(Mohd. Jamshed)
Member (A)

(Justice Bharat Bhushan)
Member (J)

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